Annexure-3 Name of the corporate debtor: Dor Tech Doors India Private Limited; Date of commencement of CIRP: 25.05.2022; List of creditors as on: 17.05.2025 List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Date of Receipt	Amount Claimed		Nature of Claim	security	covered by	Whether related party?	% of voting share in CoC	Amount of Contingent Claim	mustra	claim not	claim under verification	Remarks, if any		
1	Indian Bank, Rohini Sector-14 Branch, 2A PSP Area, Sector-14, Rohini, Delhi- 110085	08.06.2022	87560397	87560397	Financial Creditors	87560397	87560397	No	100%	Nil	Nil	Nil	Nil	1.First hypothecation charge on the moveable assets of the company include current assets, stocks and book debts, plant & Machinery, furniture, fixtures, vehicles, all other project movable assets, both present a future, whether installed or not and whether now lying loose or in cases or which are now lying or to be stored atthe site or any other place whatsoeve be held by any party to the order or disposition of the borrower or in the cooffransit or on order or delivery, howsoever and where so ever in the posses of the borrower either by way of substitution or addition, by whatever name called as by way of first charge in favor of rupee lender as security at Plot 1217 Phase IV Sector 57 HSIIDC Industrial Estate Kundli Sonepat Haryana. 2. First Charge by way of EM onIndustrial Plot No 333, Phase IV, Sector 5 HSIIDC Industrial Estate Kundli Sonepat Haryana belonging to the M/s No Sales Ploymers Pvt Ltd measuring 1012.50 sq mt. 3. First Charge by way of EM on Flat no B-4/44 and 45 Ground Floor Boc Pocket 4 Sector 11 Rohini Delhi 110085 in the name of Mr Vikas Garg and Preeti Garg. 4. Personal Gurantees of (i) New Sales Polymers Private Limited (ii) Mrs. Garg (iii) Mr. Vikas Garg